

PATENTS BILL

Extension of time for Presentation
of Report of Joint Committee

SHRI R. BARUA (Jorhat) : I beg to move :

"That this House do further extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to amend and consolidate the law relating to patents upto the last day of the next session."

MR. SPEAKER : The question is :

"That this House do further extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to amend and consolidate the law relating to patents upto the last day of the next session."

The motion was adopted.

12.14 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : Mr. F. A. Ahmed, the Minister of Industrial Development is not well. Perhaps he has also written to you; he has asked me to request the House to consider whether on the completion of the demands for grants of the Home Ministry, the House would be good enough to take up the demands of his Ministry on some other day. In those circumstances, I may also request the House that Irrigation and Power may be taken up after the Home Ministry's demands are concluded. Of course you can decide these things in the Business Advisory Committee this afternoon...*(Interruptions)*.

SHRI M. L. SONDHI : He has to blame himself. Why did he overstrain himself during the Ghalib Centenary and uproar all the villagers of Nizamuddin ?

श्री भ्रतल बिहारी वाजपेयी (बलरामपुर) : इससे काफी कांठनाई पैदा होगी। भ्रलग भ्रलग दलों ने अपने अपने दलों के वक्ताओं के नाम तय किये हुए हैं। उन हो इसकी सूचना नहीं है। शायद वे आज दिल्ली में नहीं होंगे। इस वास्ते आप गृह मंत्रालय की मांगों को थोड़ा ज्यादा बढ़ा दीजिये। हो सकता है कल तक उनकी तबीयत ठीक हो जाए।

SHRI HEM BARUA (Mangaldai) : We are extremely sorry to hear that Mr. Ahmed is ill. May I request the hon. Minister to enlighten us about the nature of his illness.

SHRI S. M. BANERJEE (Kanpur) : I have no objection to the proposal just now made. If he is sick I wish him early recovery. Some of our friends who want to move cut motions to the Irrigation Ministry demands may come only tomorrow and the time-limit should be waived in their cases.

SHRI MANUBHAI PATEL (Dabhoi) : Members who are present and who want to participate today may speak today and those who are absent may be allowed to speak tomorrow.

MR. SPEAKER : I got information this morning at about 10.00 or 10.30. Shri F. A. Ahmed is running temperature. The doctors have advised him to be in bed for two days at least. You cannot force him to come; it is not fair. *(interruption)* I hope the House agrees with the suggestion made about the Demands for Grants of the Ministry of Irrigation and Power, and whatever assistance you want me to give--amendments and all that--I shall give. I have no objection; let us see. We will take them up when it comes. We will discuss at 4 O'clock at the Business Advisory Committee, and we shall decide.